

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-506

Appeal No- 852/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 20 (1)

V/s.

ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd)

....Applicant

...Respondent

SECTION

U/s 252

Order delivered on 12.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for Income Tax Deptt has appeared and submits that yesterday she has filed the affidavit enclosing the notice published in the Newspapers but the same is not available on the DMS. The Registry is directed to place it on the DMS. Ld. Counsel for Income Tax Deptt seeks time to file the Assessment Order. On her request, list the matter on **12.08.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/- Sila

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)